

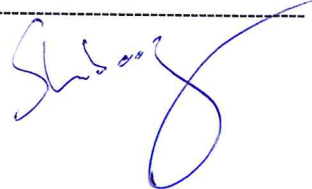
15

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 25.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.79/ BB/ 17	-	For filing statement of Bank Accounts	Rule 6 of IB	Krupa Polymers(India) Pvt Ltd Vs Shashi Distilleries Packaging Pvt Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Shri SHAMBHAZ MUSAN	PETITIONER	

**ORDER**

Counsel for Petitioner is present. He has filed Memo along with copy of statement of account of Axis Bank. Counsel for Petitioner stated that to order for issue of notice before admission to the Corporate Debtor. Registry is directed to prepare notice and petitioner counsel to collect the notice from the registry and to serve on the Corporate Debtor. List it on 22/11/2017.

  
**Member (T)**

  
**Member (J)**